

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A. No. 62/1243/2021

This the 15th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd. Ayoub Naikoo s/o MOhd. Ramzan Naikoo, r/o Bhan Qaimoh, District Kulgam.

.....Applicant

(Advocate: Mr. Shabir Ahmad Naik)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government, PHE/I&FC Department, Civil Sectt. Srinagar/Jammu.
2. Chief Engineer, Irrigation & Flood Control Department, Kashmir Srinagar.
3. (Er. M.M.Shahnawaz, Chief Engineer, Irrigation & Flood Control Department, Kashmir Srinagar.
4. Executive Engineer, Irrigation Division, Anantnag.

.....Respondents

ORDER[ORAL]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.
2. In view of the submissions made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS